

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2026

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.04.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.04.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	72	3	2	73	634	20
FIRST APPEALS FROM ORDERS(OS)(COMM)	463	49	35	477	616	11
EXECUTION FIRST APPEALS(OS)(COMM)	15	2	1	16	11	2
EFA (COMM)	22	3	4	21	188	5
RFA (COMM)	1266	104	41	1329	441	7
FAO (COMM)	330	40	23	347	167	4

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF APRIL, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL APPELLATE DIVISION	201	106	52.74%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.